

**Central Administrative Tribunal
Madras Bench**

OA/310/01412/2016

Dated Wednesday the 28th day of November Two Thousand Eighteen

P R E S E N T

**Hon'ble Mr. P.Madhavan, Member(J)
&
Hon'ble Mr.T.Jacob, Member(A)**

M.Ravi,
S/o T.Murugesan,
8/1, Kuppusamy Naicker Street,
Guduvancherry,
Kancheepuram District 603 202. .. Applicant
By Advocate **M/s.V.Mahalingam**

Vs.

1. The Union of India, rep by
The General Manager,
Southern Railway,
Govt. of India,
Chennai-3.
2. Divisional Railway Manager,
Southern Railway,
Chennai-3.
3. Senior Divisional Personnel Officer,
Southern Railway,
Chennai-3. .. Respondents

By Advocate **Mr.K.Vijayaragavan**

ORAL ORDER

[Pronounced by Hon'ble Mr.P.Madhavan, Member(J)]

No representation for the applicant. Counsel for the respondents represented.

It was noted on the last hearing on 16.11.2018 that the applicant had remained unrepresented on 13.11.2018. Accordingly the matter was posted under the caption 'For dismissal' today.

2. As there is no representation for the applicant today also, it is clear that the applicant is not interested in prosecuting this case. Accordingly, the OA is dismissed for non-prosecution.

(T.Jacob)
Member(A)

(P.Madhavan)
Member(J)

28.11.2018

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